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Title: Reported the messages received from Rajya Sabha that at its sitting held on 4th August, 1998; Rajya Sabha had no recommendations to the Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1998; Salaries and Allowances of Officers of Parliament (Amendment) Bill, 1998; Governors (Emoluments, Allowances and Privileges) Amendment Bill, 1998; and the President's Emoluments and Pension (Amendment) Bill, 1998 passed by Lok Sabha on 4 August, 1998.

11.04 hrs.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

(i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 4th August, 1998 agreed without any amendment to the Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1998 which was passed by the Lok Sabha at its sitting held on the 4th August, 1998".

(ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Salaries and Allowances of Officers of Parliament (Amendment) Bill, 1998 which was passed by the Lok Sabha at its sitting held on the 4th August, 1998 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(iii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 4th August, 1998 agreed without any amendment to the Governors (Emoluments, Allowances and Privileges) Amendment Bill, 1998 which was passed by the Lok Sabha at its sitting held on the 4th August, 1998.

(iv) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the President's Emoluments and Pension (Amendment) Bill, 1998 which was passed by the Lok Sabha at its sitting held on the 4th August, 1998 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

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